

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AGRA BENCH, AGRA**

**BEFORE : SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND
SHRI M. BALAGANESH, ACCOUNTANT MEMBER**

ITA No.257/Agr/2024
Assessment Year: 2017-18

Aparna Dhingra, C-74, Govindpuri, University Road, Gwalior.	Vs.	Income-tax Officer, Ward 3(1), Gwalior.
PAN : AAVPD5470C		
(Appellant)		(Respondent)

Assessee by	Sh. Alok Dhingra, Advocate
Department by	Sh. Shailendra Srivastava, Sr. DR

Date of hearing	06.02.2025
Date of pronouncement	06.02.2025

ORDER

Per Satbeer Singh Godara, Judicial Member:

This assessee's appeal for assessment year 2017-18, arises against the Commissioner of Income Tax (Appeals)/National Faceless Appeal Centre [in short, the "CIT(A)/NFAC"], Delhi's DIN and order no. ITBA/NFAC/S/250/2024-25/1064211538(1), dated 19.04.2024 involving proceedings under section 144 of the Income-tax Act, 1961 (hereinafter referred to as 'the Act').

2. The assessee appears to have filed her application received on 13.01.2025 for withdrawal of the instant appeal, as under:

“With reference to above, appellant wish to withdraw the aforesaid appeal, because to resolve the dispute, appellant has opted for filing application under DTVSVS 2024 and has been issued Form 2 i.e. Certificated under sub section (1) of Section 92 of the Finance Act (No. 2) Act, 2024 (Under the Direct Tax Vivad Se Vishwa Scheme 2024) by the principal CIT, Gwalior on 30.10.2024.

In response to which appellant has paid due taxes and filed Form 3 vide Acknowledgement No 815079540110125.

In View of the above, filing of application under DTVSVS 2024, you are most humbly requested to allow the appellant to withdraw the appeal and oblige.”

3. Learned departmental representative submits that he has no objection to the instant withdrawal application per se. Ordered accordingly.
4. This assessee’s appeal is dismissed as withdrawn, subject to all just exceptions.

Order pronounced in the open court on 6th February,2025.

SD/-
(M. BALAGANESH)
ACCOUNTANT MEMBER

Sd/-
(SATBEER SINGH GODARA)
JUDICIAL MEMBER

Dated: 6th FEB., 2025.

*aks/-

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar, ITAT, Agra